

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA  
UNSTARRED QUESTION NO. 2588  
TO BE ANSWERED ON 05<sup>TH</sup> AUGUST, 2025

**PM KISAN SAMMAN NIDHI PORTAL**

2588. PROF. VARSHA EKNATH GAIKWAD:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

SMT. SUPRIYA SULE:

DR. AMOL RAMSING KOLHE:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that new registrations of eligible farmers in Maharashtra are still pending on the PM-Kisan Samman Nidhi portal, despite assurances made by Government regarding the opening of both online and offline registration avenues;
- (b) if so, the details of the reasons for the continued delay in initiating the registration process for these eligible farmers;
- (c) the time by which the Government, in coordination with the State Government, proposes to open the registration process and address the pendency;
- (d) whether the Government has considered any interim measures to compensate or support farmers, particularly those in Pune and Vidarbha regions, who have suffered financial hardship due to their exclusion from the scheme, if so, the details thereof; and
- (e) the steps taken to ensure that all eligible farmers are included in a timely and transparent manner under the PM-KISAN scheme going forward?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme.

The registration of farmers in the Scheme is an ongoing process and is open to farmers of all States/UTs including Maharashtra. The farmers can register themselves through PM-KISAN Portal, PM-KISAN App, and Common Service Centers (CSCs). All

such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

Further, in order to ensure that no eligible farmers are left out from the Scheme, the Government of India often undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, around 25 lakh more eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted from September 2024 to clear the pending self-registration cases. Since the beginning of the drive, over 30 lakh pending self-registration cases have been approved by the States/UTs by 30.11.2024.

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